

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:5769  
ANSWERED ON:08.09.2011  
NEW PENSION SCHEME IN PSUs  
Shantha J.

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether many Public Sector Undertakings (PSUs) have agreed to follow the New Pension Scheme (NPS) in their organisations;
- (b) if so, the details of PSUs which are already under NPS and the PSUs that are going to come under New Pension Scheme;
- (c) whether the PSUs have agreed for investing superannuation pension funds into the NPS; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) Department of Public Enterprises (DPE) is the nodal Department of Government of India for issue of policy guidelines in respect of the Central Public Sector Enterprises (CPSEs). DPE O.M. dated 26.11.2008 read with O.M. dated 02.04.2009 for 2007 pay revision in respect of Executives & non-unionized Supervisors of CPSEs following Industrial Dearness Allowance pattern of pay scales, w.e.f. 01.01.2007, inter alia, provide for superannuation benefits to those employees of CPSEs upto 30% of Basic pay plus DA. Superannuation benefits include Contributory Provident Fund, Gratuity, Pension and post-superannuation medical benefits. These superannuation benefits are dependent on various conditions.

With regard to the adoption of the New Pension System (NPS) formulated by the Pension Fund Regulatory and Development Authority, in the CPSEs, DPE has circulated the NPS to all administrative Ministries/Departments and Chief Executives of CPSEs for their guidance and necessary action.

Some CPSEs have evinced interest in joining the NPS regulated by the Pension Fund Regulatory and Development Authority.

(b) Three (3) CPSEs namely Konkan Railway Corporation Limited, Manganese Ore (India) Limited and National Aluminium Company Limited have formally joined NPS till now.

(c)& (d): Those CPSEs, which have joined the NPS have agreed for investing superannuation pension funds into NPS.